

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

THIRD REPORT

(Presented on 14.12.1999)

The Business Advisory Committee held a sitting on Tuesday, the 14th December, 1999.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

- | | | |
|-----|---|---------|
| (1) | The Election Laws (Amendment) Bill, 1999. | 1 hour |
| | <u>(Consideration and passing)</u> | |
| (2) | The Vice-President's Pension (Amendment) Bill, 1999. | 1 hour |
| | <u>(Consideration and passing)</u> | |
| (3) | The Protection of Plant Varieties and Farmers Rights Bill, 1999. | 4 hours |
| | <u>(Consideration and passing)</u> | |
| (4) | The Designs Bill, 1999, after it has been passed by Rajya Sabha. | 1 hour |
| | <u>(Consideration and passing)</u> | |
| (5) | The Explosive Substances (Amendment) Bill, 1999, after it has been passed by Rajya Sabha. | 1 hour |
| | <u>(Consideration and passing)</u> | |


3. The Committee further recommend that discussions under rule 193 on the following subjects may be held during the current session:-

- (1) Disinvestment Policy of Government; and
- (2) Functioning of Prashar Bharati.

4. The Committee also recommend that Calling Attention on the following subjects may be taken up during the current session:-

- (1) Situation arising out of defaulting Non-banking Financial Companies; and
- (2) Situation arising out of the crisis in jute industry.

NEW DELHI;
December 14, 1999
Agrahayana 23 , 1921 (Saka)

✓ 
(G.M.C. BALAYOGI)
Chairman,

Business Advisory Committee.

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